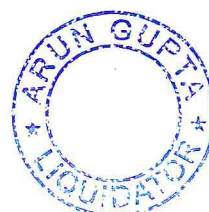


FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MIRCHI ARTS PRIVATE LIMITED

1	Name of the Corporate Person	MIRCHI ARTS PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	14 th October 2005
3	Authority under which Corporate Person is Incorporated/Registered	Ministry of Corporate Affairs, Registrar of Companies(ROC)- Delhi
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U74999DL2005PTC141741
5	Address of the Registered office and Principal office (if any) of Corporate Person	G-76 Sujan Singh Park New Delhi 110003 IN
6	Liquidation Commencement date of Corporate Person	13 th December 2021
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Arun Gupta Regd. Address: S-34, LGF, Greater Kailash II, New Delhi 110048 Regd. Email : arungupta2211@gmail.com Communication Email: mirchi.vol.liq@gmail.com

Arun Gupta
IBBI Registration No: IBBI/IPA-002/IP-N00051/2016-17/10095
Regd. Address: S-34, LGF, Greater Kailash-II, New Delhi 110048
Regd. Email Id: arungupta2211@gmail.com

		Telephone Number: 011-41066313 Registration Number: IBBI/IPA-002/IP-N00051/2016-17/10095
8	Last date for submission of claims	12th January, 2022

Notice is hereby given that the “Mirchi Arts Private Limited” has commenced voluntary liquidation on - 13th December 2021.

The stakeholders of “Mirchi Arts Private Limited” are hereby called upon to submit a proof of their claims, on or before 12th January, 2022 to the Liquidator at the regd. address as mentioned against Item No. 7

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Proof of claim is to be submitted by way of specified forms and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code, 2016 and regulations made thereunder. The relevant forms and declarations can be downloaded from the website i.e. www.ibbi.gov.in.

Submission of false or misleading proofs of claims shall attract penalties.


Arun Gupta
Liquidator



Date and Place: 15th December 2021, New Delhi